



**F.No.10/37/2018-NCLAT**

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building),

9, CGO Complex, Lodhi road, New Delhi – 110 003.

Dated : 13<sup>th</sup> May, 2020

**NOTICE**

As resolved in the Full Court meeting of the NCLAT held on 13<sup>th</sup> May, 2020, it is informed that to make good the shortfall in working days occasioned due to imposition of Lockdown on account of outbreak of COVID-19 declared as Pandemic, the Annual Vacation commencing w.e.f. 1<sup>st</sup> June, 2020 till 30<sup>th</sup> June, 2020 notified earlier in the Calendar 2020, shall stand cancelled and the Court shall function during the month of June 2020.

By order of the Hon'ble Acting Chairperson

Sd/-

(Peeush Pandey)

Registrar